## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 9.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No.10/HDB/2016		
COMPANY PETITION/APPLICATION NO.	CP No.4/2008		
NAME OF THE COMPANY	Mancherial Cement Company Pvt Ltd		
NAME OF THE PETITIONER(S)	Chandrakant Agarwal & (12) Others		
NAME OF THE RESPONDENT(S)	Mancherial Cement Company Pvt Ltd & (45) Others		
UNDER SECTION	397/398		

## **Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
N. Chandra Serbot Reson behalf of BiPin Shukla	Adv	9849949700	Chardy

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard Mr.N.Chandra Sekhat on behalf of Mr.Bipin Shukla, learned counsel for the petitioner.

Post the case on 01.11.2017.

Member (Technical)

Member (Judicial)